

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 2

ITEM No.226 – IA 497 of 2020
ITEM No.227 – IA 498 of 2020
ITEM No.228 – IA/311(AHM)2022
ITEM No.229 – IA/114(AHM)2023
in
CP(IB) 116 of 2017

Proceedings under Section 7 IBC

IN THE MATTER OF:

Allahabad Bank
V/s
Gujarat Foils Ltd

.....Applicant

.....Respondent

Order delivered on: 06/02/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. P.D. Varli (Officer) in IA 497 of 2020 & IA 498 of 2020
Ms. Ritu Guru Adv. for State Tax Officer in IA 497 of 2020 & IA 498 of 2020
Mr. A.V. Nair Adv. for P.F Department
For the Liquidator : Mr. Mayur Jugtawat, Adv.i/b Mr. Nipun Singhvi, Adv.
For the R – 1 : Mr. Nilesh Udernani Adv. a.w Mr. Parth Shah, Adv. and
Mr. Meet Thanki, Adv.

ORDER

List this matter before regular bench on 10.04.2024.

Sd/-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

Sd/-

SHAMMI KHAN
MEMBER (JUDICIAL)